

Brief Note

The 'Commonwealth Games' provides a unique opportunity for reviewing and upgrading the safety of the food served in the eating establishments in Delhi & NCR, perception of Delhi as hygienic & safe food destination. It will also give an opportunity to project the safety of local cuisines keeping in view the emphasis on standards and self compliance sought to be introduced by Food Safety & Standards Act, 2006.

The 'Food Safety & Standards Authority of India', has taken the initiatives to bring all the stakeholders together including Government, Non-Govt. Organizations, Owners of food Establishments, Govt. Local Bodies, Registered RWAs, Reputed Institutions etc. with the objectives of improving safety & quality of the food being served in the eateries including restaurants, small & medium eating establishments, *dhabas*, food serving retail outlets, fresh extracted juice dispensing outlets and shops serving un-labeled pre-packaged or loose sweets/ baked products/ confectionery products etc.,

Initially a project will be evolved to improve the safety levels of food being served in the city of Delhi/NCR. The FICCI, CII, AIFPA, NRAI will help establishments in implementation of food safety project to ensure that the programme is market driven and QCI will help to facilitate proper auditing & Certification of the food establishments. **(Details of the project scheme will be uploaded shortly)**